### A
**Renewal of registration of Geographical Indication**

**Section 18(1), Rule 61**  
Fee: Rs.3,000.00 (See entry No.4A of the First Schedule)

I (or we) \[1\] \[2\] \[3\] ……………………………………………………………………… hereby leave the prescribed fee of Rs.…………………………… for renewal of registration of the Geographical Indication No.………………………… in Class ……………….. All communications relating to this application may be sent to the following address in India:

Dated this ……………. day of …………. 20……

3 ………………………………………………….

**SIGNATURE**

### B
**Restoration of Geographical Indication or an authorized user removed**

**From the register for non-payment of renewal fee**  
**Section 18(5), Rule 63**  
Fee: Rs.1,000 plus the applicable renewal fee prescribed in entry No.4A or 3C of the First Schedule)

I (or we) \[1\] \[2\] ……………………………………………………………………… hereby apply that the geographical indication numbered ……………………………………… in class ……………….. be restored to the register and the registration of the said Geographical Indication in the class aforesaid be renewed, and that the notice of restoration and renewal be sent to the following address in India.

Dated this ……………. day of …………. 20……

2 ………………………………………………….

**SIGNATURE**

### C
**Application for payment of surcharge towards renewal of a Geographical Indication under proviso to sub-section (4) of Section 18,**

**Fee: Rs.3,500 see entry No.4C of the First Schedule)**

I (or we) \[1\] \[2\] \[3\] ………………………………………………………………………. The registered proprietor/s hereby made by apply for the renewal of registration of registered Geographical Indications No.……………………. in class ……………….. which has expired on ……………. and tender the prescribed surcharge in respect thereof and the renewal certificate be sent to the following address in India:

Dated this ……………. day of …………. 20……

2 SIGNATURE  
NAME OF SIGNATORY IN BLOCK LETTERS

*For instructions please see overleaf*
To
The Registrar of Geographical Indications
The Office of the Geographical Indications Registry, Chennai

GI-4A
1. Strike out whichever is not applicable.
2. Insert here the name and address of the Registered Proprietor.
3. Signature of the registered proprietor or of his agent.

GI-4B
1. Insert full name, address and nationality of the registered proprietor.
2. Signature of the registered proprietor or of his agent.

GI-4C
1. Insert here the full name and address of the Registered Proprietor.
2. Signature of the registered proprietor or of his agent.